

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.111 of 2013

Dated : 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Snam Alloys Pvt. Ltd. & Ors. Appellant(s)

Versus

M/s. Joint Electricity Respondent(s)
Regulatory Commission & Anr.

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jaun

Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. V.G. Pragnasam
Mr. S. Prabu Ramasubramanian

ORDER

Written Submissions have been filed by the Appellant as well as the Joint Commission. The contesting Respondent no.2 seeks some more time of file his Written Submissions. Accordingly, he is directed to file the same on or before 26.03.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **26.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson